

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following case today i.e. on 28th July, 2026 at 2:15 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./32097/2025
147,148,307,354,5 C QSH
OF ORDER OF

1 SUCHITA DEVI @ SACHITA DEVI AND ORS ASHOK KUMAR RAJ BALLABH SINGH
VS THE STATE OF BIHAR AND ANR

Patna High Court
Dated, 28th July, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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